

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1543/2019

BECHU @ SATYA NARAIN GIRI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-04-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. S. R. Setia, AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR
Mr Kirti Vardhan Singh, Adv.
Mr Abhishek Misra, Adv.
Mrs Deepika Mishra, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Ld. counsel for the sole respondent-State appears on call.

Office report indicates that original records have not been received from the High Court as well as Trial Court despite requisitions being issued on 14.1.2020, 27.2.2021 as well as on 12.2.2022 respectively. D.O. shall be issued to the Registrar General of the concerned High Court for ensuring that the records are dispatched at the earliest, but not later than two weeks of the receipt of the D.O.

List on 20.5.2022.

AVANI PAL SINGH
Registrar